

ernment during his recent visit to Pakistan, and

(d) if so, whether Government will inform the house about the outcome of the talk?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S KUNDU)** (a) to (d) In connection with the Government of Pakistan's agreement of 1976 with the Government of France for the setting up of a nuclear fuel reprocessing plant in Pakistan some speculative reports about Pakistan's capacity to manufacture atomic weapons have been appearing in the press from time to time. Government consider it premature to comment on this possibility.

**Memo from Stainless Steel Re-rollers Association, Jagadhri**

4840 **SHRI DHARMAVIR VASISHT** Will the Minister of STEEL AND MINES be pleased to state whether Government have received a memorandum from the Stainless Steel Re-rollers Association Jagadhri regarding protection of this labour intensive small scale and cottage industry in the country and if so the action taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA)** Yes, Sir. A memorandum of this nature has been received from the Stainless Steel Re-rollers Association Jagadhri. All relevant factors including the points made in this memorandum as well as in representations from others would be taken into consideration while finalising the policy for 1978-79.

**Forbidding Employees to participate in Struggle by Delhi Administration**

4841 **SHRI C K CHANDRAPAN** Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state

(a) whether Government are aware that the Delhi Administration have

declared that employees would not be allowed to participate in struggle for their demands as all the services would be declared as essential services, and

(b) if so, Government's opinion on it and details thereof?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA)** (a) The Delhi Administration has not issued any such declaration except for notifying certain industries for a specified period as public utility under the Industrial Disputes Act.

(b) Does not arise.

**Seizure of Cradleless Telephones**

4842 **SHRIMATI PARVATHI KRISHNAN** Will the Minister of COMMUNICATIONS be pleased to state

(a) whether 'Cradleless telephones were seized in a raid on a hotel building in Delhi

(b) if so the details thereof,

(c) whether an inquiry has been conducted into the matter to detect how they managed to get such a telephone connection and

(d) if so the details and action being taken thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI)** (a) Yes Madam

(b) to (d) A raid was conducted by the Delhi Police on a Hotel in Fatehpuri area Delhi. Some documents were seized. The matter is under investigation.

**Thyroid Cancer**

4843 **SHRI MADHAVRAO SCINDIA** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Government are aware that researches for detection of early

thyroid cancer cases are going on in the Medical Research Centres of the country,

(b) if so, results so far achieved in this field, and

(c) the details of the researches carried out?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) (a) Yes Studies for early detection of thyroid cancer are being carried out in a number of cancer centres and medical institutions where facilities for radio-isotopes, and scanning and aspiration biopsy are available

(b) and (c) It is possible to detect Thyroid Cancer at an early stage with the help of Ultra Sonic scanning & I, 131 scanning. A study entitled 'Epidemiology of thyroid neoplasm in Kerala with special reference to its possible relation to high background radiation' was undertaken by the Indian Council of Medical Research. The study did not reveal any high incidence of nodular lesion or neoplasm in the area with high background radiation

#### **Reduction of House Jobs in Hospitals in Capital**

4844 SHRI MOHINDER SINGH  
SAYIAN WALA

SHRI OM PRAKASH TYAGI

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether it is a fact that house surgeon jobs in hospitals in the Capital have been reduced and there is great resentment among the medical students on this account, and

(b) if so, the reasons for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) (a) and (b) In

consequence of the introduction of the residency scheme in the various central institutions/hospitals with effect from the 1st January 1974, the strength of resident doctors, junior and senior, in a unit in each clinical and para-clinical department in the different teaching institutions/hospitals was required to be fixed in accordance with the need of each teaching institutions/hospitals depending upon the bed strength, patient care work-load and the facilities available and taking into consideration the norms laid down by the Medical Council of India. Accordingly on the basis of the above norms the strength of residents, junior and senior, has been fixed by the Government in the different institutions/hospitals covered by the residency scheme. No reduction in the number of posts of residents has been effected by the Government thereafter in any of the concerned institutions/hospitals. A section of the junior doctors in certain hospitals in Delhi however went on a strike recently demanding that all the students who complete their internship training should be provided facilities for undergoing the housemanship (1 year junior residency)

#### **R.M.S Division at Berhampur**

4845 SHRI GIRIDHAR GOMANGO.  
Will the Minister of COMMUNICATIONS be pleased to state

(a) whether his Ministry is aware of the necessity to open third R.M.S. Division at Berhampur, Ganjam in Orissa Circle for effective mail arrangement administrative convenience and improvement in efficiency of service of postal employees of Ganjam Koraput, Phulbani and Kalahandi Districts of South Orissa,

(b) is it not a fact that these said Districts come under the identified postally backward areas,

(c) if so, the reasons for delay in decision to open third R.M.S. Division; and